

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 08th November, 2023

NO. HC.VII-167(Pt.-VIII)/2014/10941/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Name of nominated officers	Phone No.	E-mail ID
1.	P-1376	09-12-2023 to 10-12-2023 Regular	National Seminar on Bail and Interlocutory Application	Shri Syed Imdadur Rahman District & Sessions Judge, South Salmara-Mankachar	7086240725	sshahirr@gmail.com
				Shri Dipankar Bora District & Sessions Judge, Tinsukia	9435071191	dipankarjudiciary@gmail.com
2.	P-1377	16-12-2023 to 17-12-2023 Regular	Workshop on Judicial Ethics & Behaviour	Shri Utpal Prasad Principal Judge, Family Court, Barpeta	6003712600	utpalprasad@gmail.com
				Shri Debasish Bhattacharjee Principal Judge, Family Court, Nalbari	9435927470	debubhatt1@gmail.com

The aforesaid Officers are directed to attend the respective training programmes accordingly. Further, they are requested to submit a report after the completion of their respective programmes.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/10942-10956/A Dated: 08-11-2023

Copy forwarded for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Utpal Prasad, Principal Judge, Family Court, Barpeta.
7. Shri Debasish Bhattacharjee, Principal Judge, Family Court, Nalbari.
8. Shri Syed Imdadur Rahman, District & Sessions Judge, South Salmara-Mankachar.
9. Shri Dipankar Bora, District & Sessions Judge, Tinsukia.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme

10. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.

11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.

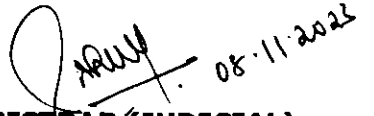
12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

14. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)